

(c) whether Government will require more staff as a result of overall reduction in working hours;

(d) whether Government have worked out in terms of money and loss that will have to be suffered if less work and more holidays are given; and

(e) if so, the amount of loss that will be incurred?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) No such proposal is under consideration.

(b) to (e). Do not arise.

Funds for Delhi Municipal Corporation

***360. Shri Kanwar Lal Gupta:**
Shri R. S. Vidyarthi:
Shri Hardayal Devgun:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Government have rejected the Delhi Municipal Corporation's plea for funds;

(b) whether it is also a fact that there is a deficit of Rupees 6 crores in the Municipal Corporation;

(c) whether the Corporation is unable to make even the payment of salaries of its staff; and

(d) the action Government propose to take to remove the difficulties of the Corporation in compensating the aforesaid deficit of the past 9 years?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Government of India extend financial assistance to the Delhi Municipal Corporation in accordance with a pre-determined pattern of assistance. Payments falling due periodically on the basis of this pattern are regularly being made to the Corporation.

(b) The Corporation has estimated the amount of deficit to be about Rs. 6 crores;

(c) The Corporation have been paying salaries to its staff regularly.

(d) The Government have appointed a Commission of Enquiry to inquire into the financial resources and requirements of local bodies in Delhi. Any change in the pattern of assistance to the Corporation will be decided in the light of the recommendations of the Commission. The report of the Commission is awaited.

Telephone Exchanges and Public Call Offices in Haryana State

1640. Shri Ram Kishan Gupta: Will the Minister of Communications be pleased to state the number of Public Call Offices and telephone exchanges to be opened in Haryana State during 1967-68?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): Ten Public Call Offices and six telephone exchanges are likely to be opened in Haryana State during 1967-68.

Direct Telephone Service

1641. Shri Ram Kishan Gupta: Will the Minister of Communications be pleased to state:

(a) whether there is any proposal to provide direct telephone service between, Charkhi Dadri-Rewari and Charkhi Dadri-Narnol in Haryana; and

(b) if so, when it is proposed to be implemented?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) There is no such proposal under consideration at present.

(b) A recent examination of the traffic on the circuits shows that the direct trunk telephone circuits between the stations is not fully justified at present. However, a watch will be kept on the traffic with a view to provide a direct trunk circuit from Charkhi Dadri to Rewari.